

CBI vs. D.S Sandhu  
CC No. 63/2019 (Old No. 532158/16)

02.06.2020

Present:- Sh. Brijesh Kumar Singh, Ld. Senior P.P for CBI.

Accused No. 1 Sh. D.S. Sandhu and Accused No. 5 Smt. Sudershan Kapoor in person along with Sh. Y. Kahol and Sh. Deepak Sharma, Advocates.

Accused No. 12 Sh. Vikas Srivastava in person along with Sh. I.D. Vaid, Sh. Ashok Angral and Sh. Dhruv Sehrawat, Advocates.

Accused No. 7 Sh. Amit Kapoor in person.

Accused No. 8 Sh. Rishi Raj Behl in person.

In spite of the opportunity given to Ld. Counsel Sh. Manoj Kumar Verma to address arguments through video conferencing room of Rouse Avenue District Court, no response is received.

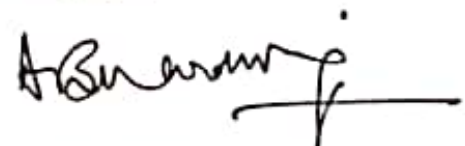
In spite of the directions, the Accused No. 6 Sh. Ashwani Dhingra and Accused No. 11 Sh. Dal Bahadur Singh are also not joining the hearing through video conferencing.

Again it is clarified that the Ld. Senior P.P for CBI shall address arguments with regard to those accused whose counsels are not before the court in video conferencing at a later stage.

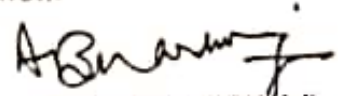
Still, it is impressed upon Sh. Manoj Kumar Verma, Ld. Counsel for Accused No. 6 Sh. Ashwani Dhingra and Accused No. 11 Sh. Dal Bahadur Singh to appear in the video conferencing room of Rouse Avenue District Court for joining the proceeding.

It is also impressed upon Accused No. 6 Sh. Ashwani Dhingra and Accused No. 11 Sh. Dal Bahadur Singh to join the arguments through video conference.

Let a copy of this order be again sent telephonically by whatsapp and by e-mail, if any, to Ld. Counsel Sh. Manoj Kumar Verma, Accused No. 6 Sh. Ashwani Dhingra and Accused No. 11 Sh. Dal Bahadur Singh.

  
02.06.2020

Further arguments addressed by Sh. Brijesh Kumar Singh, Ld. Senior P.P for CBI. Now, the case will be listed for further arguments on 04.06.2020 at 11:30 am as tomorrow order on sentence is to be passed in a case by this court at Rouse Avenue District Court Complex and it will not be possible to hear arguments in this case through video conferencing tomorrow.



(ARUN BHARDWAJ)  
Special Judge (P.C. Act)(CBI-05)  
Rouse Avenue District Court,  
New Delhi/02.06.2020